

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00069/2017
IN
OA. NO. 170/00446/2014

DATED THIS THE 5TH DAY OF JANUARY, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI K.N. SHRIVASTAVA, MEMBER(A)

Sri. M. Muniyappan,
Aged 61 years,
S/o Muniyappa,
Retired as MTS,
Central Silk Board,
Basic Seed Farm,
Elagiri Hills, Tirappathoor Taluk,
Krishnagiri District.
R/at No.D-26, 2nd Cross,
Jawahar Nagar, Thali Road,
Hosur-635 109.Petitioner

(By Advocate Shri Ranaganath S. Jois)
Vs.

1. Sri Ananth Kumar Singh, IAS,
Secretary,
Union of India,
Ministry of Textiles,
New Delhi-110 001.
2. Sri R. Sathish Kumar,
Director
Central Silk Board,
CSB Complex, BTM Layout,
Madiwala, Bangalore – 560 068.
3. Dr. R.K. Mishra,
Director,
Central Silk Board,
NSSO., CSB Complex, BTM Layout,
Madiwala, Bangalore – 560 068.
4. Dr. Gargi,
Director,
Central Sericulture Germ Plasm
Resources Centre,
Central Silk Board,
P.B. No.44, Thalli Road,

Hosur – 635 109
Krishnagiri District,
Tamilnadu.

...Respondents.

(By Shri M.V. Rao, Sr. Panel Counsel for R-1
Shri Arvind V. Chavan for R 2 & 3)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Learned counsel for the respondents submits that the order of this Tribunal dated 17.08.2016 in OA.No.446/2014 had been complied with.

2. But learned counsel for the petitioner points out to some lacuna in it. In contempt matters, such details cannot be gone into. Therefore we grant the petitioner liberty to approach the Court with another OA. But in the meanwhile Contempt Petition is dismissed. Notice discharged. No order as to costs.

(K.N. SHRIVASTAVA)
MEMBER(A)

(DR. K.B.SURESH)
MEMBER(J)

vmr

Annexures referred to by the petitioner in CP. No.69/2017.

Annexure CP-1: Copy of the order dated 17.8.2016 in OA.No. 446/2016.

Annexure CP-2: Copy of the representation made by the petitioner.

Annexure CP-3: Copy of the letter dated 06.03.2017.

Annexure CP-4: Copy of the recovery of damage charges.

Annexure CP-5: Copy of the representation submitted by the petitioner.

Annexure CP-6: Copy of the letter dated 28.2.2017/16.3.2017.

Annexures referred to by the Respondents

Annexure R1: Copy of the computation dated 07.12.2017.

.....